श्री रामेश्वर सिंह : ... (व्यवधान) आपको हम से नफरत है । ... (व्यवधान)

श्री उपलनावरिः : व्याप वैठिये । मुझे कोई नफरत नहीं है ।

श्वी शमेश्वर सिंह : मेरी शक्त से ग्राप नफरत करते हैं।

श्री उपसमापसिः मैं आपकी शक्ल से तो मुहब्बत कारता हूं। लेकिन ..... (ब्यवधान)

SHRI SHRIDHAR WASUDEO DHABE: I have got a point of order.

MR. DEPUTY CHAIRMAN; No, •no. please sit down. Yes, Mr. Kul-karni.

SHRI SHRIDHAR WASUDEO DHABE; It is already 1 O'clock. Why not have lunch from one to two? Everyday we are sitting beyond 1 O'clock.

MR. DEPUTY CHAIRMAN: No, no. Yes, Mr. Kulkarni.

SHRI ARVIND GANESH KULKARNI: I do not find the Minister of Education here.

MR. DEPUTY CHAIRMAN: We have received a letter from the Minister concerned that the subject that is covered in this Calling Attention is being dealt with by Shri But<sub>a</sub> Singh. Therefore, he will reply to all t<sup>r</sup>ne points that will arise out of this Calling Attention.

# CALLING ATTENTION TO A MATTER URGENT PUBLIC IMPORTANCE

Progress made in the Preparations for the Asian Games.

SHRI ARVIND GANESH KULKARNI: (Maharashtra) Sir, I call the attention of the Minister, of Education and Social Welfare to the progress made in the preparation? for the Asian Games in view of the reported structural defects in the design of the cover slab of the main Stadium as well as the ' swimming pool and the steps taken by Government to streamline: the functioning of various agencies engaged in the-work.

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): Mr. Deputy Chairman, Sir, 9th Asian games were allotted to India in the year 1976 but on account of the change of Government we could not start preparing for the next Asiad to be held in Delhi, in 1982!

It was again towards the end of 1980 that the preparation for the 9th Asian games were taken in hand in all seriousness. We are engaged in completing the task in two years which would have normally been completed in four years.

The work, of construction of Stadia, including the Swimming Pool, to be used for Asian Games, 1982 is proceeding satisfactorily and is expected to be completed according to schedule.

The main Stadium at Lodhi Road will be an open air stadium. There is, therefore, no question of any defects in the design of its 'cover slab'.

There hav<sub>e</sub> been doubts about' the roof design of the Swimming Pool being constructed in Talkatora Gardens for Asiad 1982. Some experts suggested certain modifications to strengthen the roof structure; but, it was considered hazardous, to accept them without thoroughly re-checking the same. Such an exercise would have taken a minimum of three tb six months- and, during this period the work of construction would have remained suspended. As swimming i<sub>s</sub> a mandatory sport and no chances could be taken with the timely completion of the .Swimming Pool Complex, the matter was carefully considered in all its aspects by

the Steering Committee in consultation with the Special Organising Committee. In view of the fact that there is no mandatory requirement for a closed pool and in view of the fact that the Swimming Federation of India also foresaw no difficulty in holding the competitions in an open pool the Special Organising Committee recommended an open pool. The New Delhi Municipal Committee have accordingly been asked to readjust their plans, designs, and estimates to provide for an open Swim-mining Pool' for the Asian Games, 1982. The NDMC have assured that the Swimming . Pool Complex with this change will be completed in all respects by the end of June, 1982. A number of Committees with sectional cross representation have been set up by the Steering Committee as well as the Special Organising Committee for Asian Games to ensure proper coordination and timely and economical completion of all the projects.

In order to streamline the functioning of the various agencies engaged in the work and to coordinate their activities a Coordinator for Asian Games, 1982, has also been functioning since August, 1980.

MR. DEPUTY CHAIRMAN: We shall continue the Calling Attention after lunch.

The House then adjourned for lunch at ten minutes past one of the clock.

The House' reassembled after lunch at two minutes past two of the clock, Mr. Deputy Chairman in the "Chair.

SHRI ARVIND GANESH KULKARNI: Sir, while going through the Statement read by the hon. Minister, one gets at the conclusion that the objections and doubts raised  $i^n$  the course of a previous Calling Attention on the 18th June, 1980, when many Members from this side and the other side also raised many issues as regards architecture and the total capital investment in this project, have been confirmed. I do not want to quote because then I will be taking more time. But by and large,

1 remember two or three points which were made at that time. I am not going to quote, as I said, but for information sake I would say that cost of the project, Asiad the Project as it is called, at that time was estimated to be between 26 crore<sub>s</sub> and Rs. 30 Rs crores Secondly, we raised many items about the necessity of such a huge expen diture. When mere Rs. 100 crores could provide fresh drinking water tc 2 lakh villages, why is it necessary to spend so much money, at this scale? A simple design for all the dis ciplines needed by the Asian Games Federation, can be made. An amaturish effort was made by the Ministry concerned. About 21 disciplines are now included. The total expenditure I think, is on a gigantic scale.

Then, Sir, leaving aside the doubt? about the architecture because every time it is felt that it is politicalisation we raised the point whether Mr. Das who was concerned with the stadium, was really competent enough to take this job. The committee which was appointed by the NDMC had decided otherwise.

Anyway, these are the problems of the past. • Now the Asiad is a *fait accompli*, and we have t<sub>0</sub> prepare for the Asiad games and have the necessary facilities. I am not against the holding of the Asiad because I do not have that view. of a political party whether it is a motor car rally or the games. There are so many international obligations of a country, and one has to meet them. But the moderation required in expenditure of a country like ours, was necessary. But, anyway, is was decided.

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#### [Shri Arvind Ganesh Kulkarni]

What I am thinking is that all the troubles started when Mr. Jagmohan who was at that time the Lt. Governor of Delhi, was interested in granting the architectural contract for building the large complex etc. Sir, although Mr. Jagmohan is a wise person, he should not have been asked to look into this because he is not the proper person to do so. But it was so decided.

Sir, another aspect is, as the Minister himself has stated, that they have, it seems, taken decisions on certain issues, like doing away with the covering of the Swimming Pool. That is one of the good things that they have decided so that a lot of expenditure which is not required as per the rules, will be saved.

Then, Sir, there is another thing which the Minister did not mention. He says that the Swimming Pool is an open Swimming Pool with no cover. But I think there is another practising Swimming Pool which is meant to be a covered and air-conditioned unit. Is it a fact or ha<sub>3</sub> the air-conditioning of the practising Swimming Pool has also been -done away with and can the proper conditions be maintained?

Then, the Minister was very silent and very discreetly silent about the Indraprastha Stadium. He spoke about the Lodi Stadium Swimming Pool. What about Indraprastha? I think, if I mistake not, it will have 30,000 seating capacity and will be fully airconditioned. There also Mr. McCorski was called. Who called him? Did Mr. McCorski and Prof. O. P. Jain of the IIT, after the computer projection came to the conclusion that the structure was miserably unsafe as far as the Swimming Pool is concerned? As regards the Indraprastha Complex, what will the Minister say? It was very adversely commented upon by us on the 18th of June through the Calling Attention. And we said that there were only three or four such structures in the world, that India need not compete with them, that India could have Its own -style and its own

architects and we could have a better thing. But you know, this cover and fully airconditioning it—that was Mr. Jagmohan's idea or whose idea, i do not know—and a capacity of 30,000. .. (*Time-bell* rings) Sir, another three or four points I have to make. I have only...

MR. DEPUTY CHAIRMAN: Today's time is very short because... (*Interruptions*)

SHR ARVIND GANESH KUL KARNI: I know it. This is important..,

MR. DEPUTY CHAIRMAN: Everything is important. You put your questions briefly.

SHRI ARVIND GANESH KULKARNI: For this capacity of 30,000 and for totally airconditioned it, I would like to know whether you have got electricity available for this purpose. That is number one. And second, ly, I would like to know whether the opinions of Mr. McCorsky and Mr. Jain still differ on the question of safety, because ihere is an article, an investigative article in India Today on the Asian Games edifice complexes and they have brought out many weaknesses in the structure and in the management. Now, if it is going to be air-conditioned. compartmen-talisation will have to be made and how is the Government going to achieve this and at what cost? Sir, I also want to know whether the difference of opinion between Mr. McCorsky and Mr. O. P. Jain has been resolved. Then I want to know very specifically from the Minister about the cost because the cost escalations, they say, have gone up to Rs. 700 erores I do not know whether it is a fact. Previously, on the 18th June, 1980 it was given as Rs. 30 erores. In 1976 it was Rs. 10 erores. Will the Minister come out with tha present break-up of cost on the three stadiums, stadium-wise-Indraprastha, Lodhi Road and Swimming Poolsecondly, for Raj Ghat and thirdly, for cycling. Then regarding the Siri Village, as it is called, what is the investment to be made in that?

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Fourthly, what is the investment for the other complexes concerned directly with the Asian Games? Fifthly, what investment the NDMC is going to make on these fly-over<sub>s</sub> and improvement to the Delhi Metropolitan area? Sixthly, regarding the hotel complexes which are coming up, we learn that the IFC and the other financial institutions have pleaded their inability to help. Now, with regard to the Windsor Place hotel, this Suri hotel and many other hotels, I would like to know whether the Government proposes to finance them and, if so, how the money has been provided for it.

MR. DEPUTY CHAIRMAN: That will do.

SHRI ARVIND GANESH KULKARNI: Then the point comes  $i_n$  as  $t_0$  whether this total investment of Rs. 700 crores is worthwhile—I am subject to correction on this—about Rs. 200 crores for the Asian Games complex and Rs. 500 crores for beautifying the Delhi Metropolitan area.

Sir, the last point which I wanted to make is, it seems that a total mess has been created of the management. Now it has been mentioned here that very recently a committee, SOC, has been appointed and Mr. Buta Singh is the Chairman of the committee and very eminent personalities like Rajiv Gandhi and Arun Nehru are there. I think perhaps those persons who are concerned with efficient management can do better. But my question is whether investment of this colossal nature is really necessary. Then I want to know whether the Minister guarantees that the ASIAD stadium and all the facilities will be ready before him. If the investment overshoots the estimates made, how is the Government going to make good the loss of those who are investing money? The Minister should also kindly tell us whether there will be any effect whatsoever not only on ihe games but on the competitors

coming from thirty countries. And what was the necessity of the Steering Committee of the ASIAD to include all twenty-one disciplines when actually the AGF has only decided to have eight disciplines? What was the necessity to take this decision? The Minister is a young Minister, a dynamic Minister. I believe that he will pay proper attention to these questions. We should not become a laughing stock in the eyes of the world.

SHRI BUTA SINGH; Mr. Deputy Chairman, the hon. Member has mentioned certain figures about the total investment and figures pertaining to an earlier discussion through a Calling Attention  $i_n$  this House in June 1980. I am afraid both the figures mentioned by the hon, Membr>r are not correct. It was at no stage given out that Rs. 26 to <sup>3</sup>0 crores were required for conducting the games, as has been mentioned by the hon Mem. ber just now...

SHRI JAGDISH PRASAD MA-i THUR (Uttar Pradesh): What was the figure then?

SHRI BUTA SINGH; I am replying to the hon. Member's question there...

SHRI ARVIND GANESH KULKARNI: I do not want to cross-examine, but it  $i_s$  on record...

SHRI BUTA SINGH; These are the figures which have been mentioned by the hon. Member—whether the figure givn by him that the total investment is coming to the tune of Rs. 700 crores is correct. He has asked me to give him some figures. May T give, with your permission, Sir, the break-up of the figures that are with me as approved by the Cabinet?

SHRI ARVIND GANESH KUL-j KARNI; I want the actuals.

SHRI BUTA SINGH-; Actually these are the figures. We have to go by the figures. For **the** Asian Game<sub>s</sub> there

[Shri Buta Singh] are two kinds of expenditures involved. One is creating facilities and the other is the actual conduct of games. For creating facilities I am giving the break-up of figures stadium-wise:

New stadium to be constructed at Lodhi Road Complex including the electric substation will cost about Rs. 16.21 crores.

Indoor stadium at Rajghat Sports Complex will cost from the Government of India Rs. 6 crores, and from the DDA Rs. 9.35 crores; that means, total Rs. 15.35 crores.

For the accommodation at Pragati Maidan for holding the boxing and table tennis...

SHRI ARVIND GANESH KULKARNI: Indraprastha has come in. That is Rajghat.

SHRI BUTA SINGH; Yes, that is Rajghat. It is called Indraprastha.

It is Rs. 1.25 crores.

New cycle track at Rajghat Rs. 1 crore.

Renovation of National Stadium Rs. 2.71 crores.

New lawn tennis at Hauz Khas Rs. 0.20 crores.

New shooting range to be constructed Rs. 0.70 crores.

New swimming pool to be constructed at Talkatora Gardens Rs. 6.50 crores from the Government of India and Rs. 2.75 crores from the NDMC.

Improvements of existing stadia in Delhi to be used—that means, a number of stadia are to be reno vated—the total amount is Rs, 2.50 crores.

All these sums up to Rs. 48.93 crores. This is for providing facilities for the Ninth Asian Games to be held in Delhi... SHRI JAGDISH PRASAD MATHUR: What was the date and what was the year of that approval or that decision?

SHRI BUTA SINGH: T1% was the only decision given by the Cabinet. There  $wa_s$  no other decision.

SHRI JAGDISH PRASAD MATHUR; What was the date? What was the year? It makes a lot of difference?

SHRI BUTA SINGH-. This was in the year 1980.

SHRI ARVIND GANESH KULKARNI; What about the escalation? You add escalation in the costs now.

श्री जगदीश प्रसाद माथुर : <sup>अ</sup>ाप अप्रूव कर दीजिए एक करोड़, लेकिन वह दो साल ने हो जायेगा 4 करोड ।

SHRI BUTA SINGH<sup> $\wedge$ </sup> No escalation. We are doing our best "t<sub>0</sub> live within the Budget and I assure thi<sub>s</sub> House that in the execution of this project we will make a proper check on the expenditure and within the Budget we will be able to provide all these facilities.

SHRI ARVIND GANESH KULKARNI; You are overstating. l

SHRI BUTA SINGH: For organisation of the games, for providing staff, for organising arts exhibitions and for other miscellaneous items Rs. 6 crores, for health and sanitary arrangements, Rs. 0.73 crores, for security and End order Rs. 1.50 crores, for. law communication and information Rs. 4.20 crores, for equipment Rs. 2 crores, for preparation of the Indian team Rs 1.50 crores, for furnishing of the sports village Rs. 1.50 crores and for transport Rs. 0.60 crores. The total comes to Rs. 18 crores. If we put together both these items the total cost comes to Rs. 66.93 crores. This is the amount which has been granted by the Cabinet.

The hon. Member raised some other points also. The escalation and other things can be worked out only at a time when the projects are complete. But as I said, we are trying to live within this budget.

He raised the point of swimming pool also. There is a practice swimming pool which has been provided in the complex. That practice swimming pool is underground and it has heen airconditioned and necessary arrangements have been made.

He mentioned the name of Mr. Jagmohan

SHRI ARVIND GANESH KULKARNI: Because he was in the Committee ...

SHRI BUTA SINGH: Let me remind the hon. Member that it is not one person who was in the Committee. Government of India constituted a steering committee which is a very high-power committee with all the powers of the Cabinet to organise, to execute, to plan and to make funds available for these Asian Games. Mr. Jagmohan is one of the Members among so many. Why Mr. Jagmohan's name alone is dragged in, I do not know. I think it was mentioned wrongly.

About the controversy with regard to Mr. Makowsky and Dr. Jain, I think the hon. Member is confused. Dr. Jain made a report only on the swimming pool whereas Mr. Makowsky report was on the indoor stadium at Rajghat. There were no differences of opinion because both -related to different areas. One was the swimming pool and the other was the Indoor Stadium at Rajghat. We cannot mix both the things. Both the reports are available and we are taking steps to see that whatever has been recommended by these two experts is taken into consideration at the time of erection of these two arenas. श्रो न*ागेश्वर प्रसाद शाही* (उत्तर प्रदेश) : श्रीमन्, यह एशियाई खेलों का मामला....

श्री जे० के० जैन (मध्य प्रदेश) : ये तो एशियन गैम्स के पहले ही विरोधी रहे हैं, इनकी पार्टी विरोधी रहीं, इनके नेता विरोधी रहे, चरणसिंह ने वयान दिया, इनको तो नहीं बोलना चाहिए कम से कम .... (हनवज्ञान)

श्री रामेश्वर सिंह : मैं यह नहीं कहना चाहता, हमारे नेता तो विरोधी रहेश्रीर जो नेता करा रहे हैं वह एशियन खेलों के फंड से पचासों करोड़ कमीशन कमाने के लिए करा रहें हैं। ....(टववधान)

श्री जे० के० जेन : इनको हिस्सा चाहिए । .... (व्यवधान)

श्री नागेश्वर प्रसद शाही : हर स्टेज पर कमीशन कमा रहे है, अपनी पार्टी के इलैक्शन फंड को मजबूत करने के लिए सारे ठेकेदारों से कमीशन ले रहे हैं । इसलिए एशियन खेल, खेल खेल में विगड रहा है ।

श्रिमन्, अव मैं विषय के ऊपर आ रहा हूं जब से यह तथ हुआ एशियाई खेलों का फैसला हुआ, तब से मामला दुविद्या में पड़ा हुआ है और उस समय कहा गया कि 30-35 करोड़ रुपया खर्च होगा। जिस समय शुरु शुरु में भारत सरकार ने स्वीकार किया कि एशियाई खेल करायेंगे उस समय कहा गया कि 30-35 करोड़ रुपया खर्च होगा और अब सरकारो तौर पर कबूल किया जाता है कि सारा खर्चा साढ़े तीन सौ करोड़ का होगा।

श्री उपतनायति : यह तो सुना दिया ।

श्री नागेश्वर प्रसाद शाही : जो सुना दिया उसमें सब कुछ शामिल नहीं है । ग्रभी बिलने फलाई-ग्रीथर बन रहे है, रिंग रेल बन रही है, जो दर्शकों को ठहराने के लिए ठिकाने बन रहे है, उसमें यह णामिल नहीं है। यह खाली स्टेडियम का खर्चा बता दिया गया। यह नहीं बताया লি इमरजेंसी के तौर पर लोहा पोर्ट किया गदा है, सीमेंट इम्पोर्ट किया गया है केवल एणियाई खेलों के लिए वह सारा कास्ट क्या पड़ी, यह नहीं बताया गया । जो टोटल खर्चा इनकी ओर से बताया जाता है वह साहे तीन सौ नरोड रुपयों का है। लेकिन दूसरे जानकार लोगा को कहना है कि यह 7 सौ करोड़ रुपयों से भी ज्यादा हो जाएसा और सन् 1982 के तपम्बर तक हजार करोड़ तक भी जा सकता है.... (व्यवधान) श्रीमन्, ज्ञाप श्री सीताराम केंसरी को इनको कंट्रोल करने के लिये कहिये। ग्राप से तो ये कंटोल नहीं हो पाये है।

श्री उपसमापतिः मैं तो कंट्रोल करने की कोणिज करता हूं। लेकिन कुछ लोग मानते ही नहीं हैं।

श्री मागेश्वर प्रसाद शाही : श्रीमन्, मेरा कहना यह है कि जब जनता सरकार आई तो दो साल तक यह कहा गया कि यह नहीं होगा । ग्राज सबसे बड़ा सयाल यह है कि इनके इंजीतियर, ग्राविटेक्ट ग्रीर ठेकेदार. ये सभी बाहते है कि ये सब काम प्रेसकाइब टाइम में कम्पलीट नहीं होंगे । जब सन 1980 में श्रीमती गांधी सत्ता में आई तो उन्होंने फैसला किया कि यह जरूर होगा। मुझे जानकारी है कि संबंधित ग्रधिकारियों ने यह राय दी है कि नम्बवर, सन 1982 तक ये सब काम पूरे नहीं हो सकते है। जिलना कंस्टक्शन करना है उसमें काफी समय जगेगा श्रीमती गांधी ने इसको प्रेस्टिज का मामला बना दिया। उन्होने कहा कि इसको जरूर करना है इसका नतीजा यह है कि जब

कोई काम 5 साल में करना होता है तो उसको दो साल में कम्प्लीट करने के लिए कहा जाता है तो ऐसे मामलों में हर तरह के घपले होते हैं। सूचना तो यह मिल रही है कि जैसा कि ब्रिटिश एक्सपर्ट ने कहा है हमारा जो इल्-डोर स्टेडियम बन रहा है वह एकोरडिंग ट् एप्रव्ड डिजाइन और मेप नहीं बन रहा है। उसका कंस्टुक्णन डिफेक्टिय है। आज रोज यह चर्चा हो रहा है कि यह सारा जो कंस्ट्क्शन का काम चल रहा है उसमें एन०डी०एम० सी० डी०डी०ए० ग्रीर दूसरे महनमें काम कर रहेहें और उनमें हर स्टेप पर झगड़े हो नहेहें। इसमें सबसे गम्मीर वात यह है कि इनमें हर स्टेज पर यह कोशिश चल रही है कि कौन कितना पैसा कमा ले। जब कोंई काम इमरजेन्सी बेसिस पर होता है,जल्दी जन्दी में होता है तो ठेकेदारों को ग्रौर दूसरे लोगों को मौका मिल जाता है कि ज्यादा से ज्यादा घणला करें। स्राज दूसरे सारे काम ठप्प पड़े हए हैं। यू०पीं० सीमेंट से स्टार्व कर रहा है अभी वहां के सप्लाई मिनिस्टर आए थे, उन्होंने स्टेटमेन्ट दिया है कि य०पी० को जितना सीमेन्ट मिलना चाहिए था उतना नहीं मिल रहा है। युव्योवका जो कोटा है। उसका 3/4 एशियन गेम्स के लिए डायवर्ड कर दिया गया है और सिर्फ 1/4 यू०पी० को मिल रहा है यही हालत दूसरी स्टेटों की भी है। इसके बाजुद हालत यह है कि जो लोहा, सीमेन्ट और दूसरी चीजें मिल रही हैं उन हा ब्लैक हो रहा है। सब-स्टैंन्डर्ड लोहा ग्रौर सीमेन्ट इस्तेमाल हो रहा है सब-स्टैडर्ड सीमेन्ट ग्रौर खराब किस्म का लोहा इस्तेमाल हो रहा है श्रीमन्, इंजीनियरों का कहना है कि ईटें जो इस्तेमाल हो रही है वह सब-स्टैडर्ड की इस्तेमाल हो रही। हैं ईटों की परीक्षा यह होती है श्रीमन् कि इसके लिये विक्स स्ट्रेन्थ टेस्ट होता है। जो ईटें इस्तेमाल होती है उनकी स्ट्रेन्थ का ट्रेस होता है और उस टैस्ट के अनुसार ईटें जो है अकाहिंग ट दि प्रिसक्रिप्णन नहीं हैं ग्रौर सब-स्टैंडई ईटें हैं। इसी तरह श्रीमन, जो मसाला

इस्तेमाल होता है, सीमेन्ट, बजरी और सुरखी, जो मणीनों पर मिलाने के बाद विक बनती है, उस मसाले के टेस्ट के लिये क्यवस बनती हैं और उस मसाले को 24 घंटे पानी में डालवार टेस्ट करते है ग्रीर वे क्यूबस टेस्ट होती है कि मसाला अस टुद मार्क है या नहीं । श्रीमन्, मझे बजाया गया कि ग्राज तक इन मसालों के किसने ही क्यूचस टेस्ट हुए हैं वे खराब पाये गये हैं। इतना मसाला इस्तेमाल हो रहा है विल्डिंग बनाने में यह सब खराब मसाला इस्ते-माल हो रहा है । इस बाद का अप्रिहंसन है जो कि खतरे की वात है। श्रीमन् यह इस देश के लिये कलंक की बाद हो जायेगी ग्रगर खेलों के होते समय एक भी विल्डिंग कोलेप्स हो आये। जिसके अन्दर हजारों खिलाई। और दर्शना रहेंगे ऐसा स्टेडियम अगर कोलेप्स हो गया तो यह देश के लिये बहुत बड़े कलंक की बात होगी और देश की यह काली चादर धुल नहीं पायेगी।

श्री उपलगत्पतिः : सब द्यागणा । स्रव इस बात् को छोड़ दोलिये । जन्म

श्री सागेश्वर प्रसाद शाही : इसका जयाय दिवा जाना चाहिए । यह बहुत बड़ा सवाल है इसमें इन ठेके दारों ने जो....

श्री उपसमापति : कुछ स्पेसिफिक दीजिये जब ग्राप इ.)ना कह रहे है ।

श्वी तागेरवर प्रसाव शाही : स्पेसिफिक दे रहा रूं। सातनीय बूटार्सिह जी विद्याचरण शुक्ल के वाद आये । वहां पर दिक्काल यह है कि...

श्री बूटा सिंह: मैंपहले भोथा, विजय ब्सार मल्होत्ना वें यक्त में भीथा।

श्री नागेश्वर प्रसाद शाही : विद्याचरण शुक्ल....

थो उपतनत्वतिः : ग्राप सवाल पुछिये ।

श्री नागेश्वर प्रसाद शाही: उनकी जगह पर नहीं त्राये।

श्री बटा सिंह : उनकी जनह पर आया हूं। मैं 'रहले भी था। पहले जूनियर था स्रौर सब सीतियरहूं। मैं अपनी पूरी जिस्मेदारी रिभाता हूं। मैं जहां भी रहत। हूं मेरी जिस्मेदारी में कोई फर्क नहीं पड़ता।... (व्ययधान)...

श्री उपलमापतिः ः मंत्री जीको जवान देने दीजिये ।

श्री पागेश्वर प्रसाद शाही : श्रीमन्, मेरा संयाल यह है फिल्मायहस्ही है कि जो पिल्डिंग बन रहीं हैं स्टेडियम की वे आका डिग ट् मैंप एंड डिजाइन नहीं है अगर नहीं है तो उनमें इस दात का खतरा है कि दे में कोलेप्स एट एनीटा इम दूसरायह दि जो मसाला इस्तेमाल विधा जा रहा है, जो बिक्स इस्तेमाल हो वही है. वे सप स्टैंडर्ड है। तीस रा सवाल यह है कि क्या यह सही है और इसकी रिपोर्ट आपको हुई है कि जो सीमेंट और लोहा आपने अलाट किया है इन बिल्डिगों के लिये, बड़े पैमाने पर उसका ब्लैक हग्र। है और चोंरी हई है ? च. था सदाल, इसमें से ग्राप, माननीय बुटा सिंह जी इस यात की भी कोशिश कर रहे हैं कि ठेकेदारों से ग्रापनी पार्टी के लिये ए क लब्बी रकम निकालें ताकि आपका इलैक्शन फण्ड मजबूत हो सके । इन चार सथालीं का जवाय मंत्री महोदय दें।

श्वी बूटा सिंह : उपसभापति जी, मैं तो सोच रहा था कि मान्यपर शाही जी कुछ प्रच्छे सुझाव देंगे जिससे हमारा हौसला बढ़ेना और काम ग्रागे चल पायेना । परन्तु इनका प्रज्चन सुनने के यादमुझे खेय के साथ कहना पड़ता है कि कुछ ऐसे जन्तु भी है जिनको सूर्य की रोणनी में भी नजर ग्राता है । वे केवल रात को ही देख सदाते है । इस पिचार के कुछ लोग होते हैं। [त्री बूटा सिंह]

हो है। जितना बाते उन्होंने कहीं वे सन्भढ़ते है स्रोर जो स्रोर मुद्दे उन्होंने उठाये है उनका तथ्य के क्षाथ कोई संबंध नहीं है। मैं एक एक करके उनको जवाव द्या।

त्रापने कहा कि ठेकेदारों से हम पार्टी का फण्ड ले रहें है मैं प्रायंता करेंगा हूं कि अगर कोई भो सज्जत एफिडेविट देकर यह चार्ज हमारे ऊगर लगाये और वह साबित हो गथा तो बड़ों से बड़ो सजा उपसभापति जा आप हमको दे ककते है । इपसे बेहूदा चार्ज हो ही नहीं सकता । में इपको रिफपुट करता हूं।

श्वो न(गेव्वर प्रसद शाही: मंत्री जी, वेइमान लोगों की वेइमानी हमेशा अदालत में सावित नहीं होती। वेईमान लोग वेईमान हाते हैं

अधे उपतनाक्तिः : जबाव सुनिये । ग्राप ग्रयनो बात कह चुके है ।

श्री बटा सिंह : आपने खुद ही मान दो सान बहुत कीमती दो साल । 1976 में हमें ये एणि शई खेल मिले। दो साल तक ये महाणय फै उलाही नहीं कर पाये कि खेलों को करना है या नहीं करना। यदि करना है तो किस ढ़ंग से करना है उपयुक्त के एक वक्तव्य को लेकर कि उन वक्त 30-35 करोड़ रुक्ये का खर्च होने वाला था तो उप भग गते जो मैं उन्हीं से पूछना चाहाा हूं कि जो चीज 1976 में 30-35 में मिततो यो याज उत्तका क्वाभाव है । यह बात मैं इधलिए भो कहा हूं कि उध वका जब उन्होंने 30-35 करोड़ का फिगर दिया, उस वर्त यह कोई इस्टोमेट नहीं था खाली एक गैस वर्कं लगा रा हुआथा। किसो ने काम नहीं किया एक अक्षर भी नहीं लिखा गया एशिवन गेइस केवारेमें। दोसाल में एक दूधरेके ऊपर दोगरोग कर रहे कभी प्रधान मंत्री नहीं मानते हैं, कमो गृह मंत्री नहीं मानते हैं, कभी शिज्ञा मंत्रो नहीं मानते है, कभी वित्त मंत्रो नहीं मानते है. इ५ प्रकार से इनकी स्रापक में सदा इठा-इठी चलती रही। देश ने दो कीमती साल खो दिये जिसका नतीजा यह हुआ कि जो हमें चाल साल में कम्ब्लोट करना था आज हमें वह दो साल से भो कम के वक्त दें पूरा करना पड़ रहा है...

श्री नागेश्वर प्रसाद शाही :ये मिनस्टर हैं जो कह रहें है कि दिना इस्टी मेट के सारा फैसला हो गया । ये कह रहे हैं i

श्री बूतासिंहः ग्रापकी सरकार के वक्त की बात है।

श्री नागेश्वर प्रसाद शाही : श्रापकी सरकार ने फैकला किया और 30-35 करोड़ का इस्टीमें ट दिया।

श्रो बटा लिह: हमारे मिनिस्टर नहीं थे, वे तो ग्रापके मिनिस्टर थे।

श्री न गेश्वर प्रसाद शाही : अपकी सर-सरकार ने कहा था 35 करोड़.. (व्यवधान) ऐसे समझदार मिनिस्टर है। बिना इस्टीमेटस के बोलते हो ।

श्री बटा सिंह : ये जितनी वार्ते इन्होंने ये सारी की सारी हवा में की गयी है । ग्रापने कहा कि सोमेंट का कोटा किसी एक प्रदेश का डाइवर्ट कर दिया गया । किल्कुल गलत, निराधार बात है । किसी स्टेट का सीमेंट का कोटा हमने डाइवर्ट नहीं किया । एशियाई खेलों केलिए स्पेशल प्रोविजन्स किये गये है ताकि रेगुलरसप्ताई जो है वह इप क्टन हो.. (ब्यवधान) उसके लिए खासकर प्रोविजन किया गया है, लोहे का...

श्री नागेरवर प्रसाद शाही : कोई सीमा होगो इस वात की यू०पी० के चीफ मिनिस्टर ने कहा है, यू०पी० के सप्ताई मिनिस्टर ने कहा है कि ... (व्यवधान)

MR. DEPUTY CHAIRMAN: Please भी उपसमापति : रहने दीजिए, प्रब take your seat. Let the Minister को बात सुनकर उनसे पूछिए । complete his reply. भी बटा सिंह : ग्रापने कहा कि कुछ 🐃 ींकी नागेस्वर प्रसाद शाही : 🌁 इंजीनियर्स ने और कुछ . . . (व्यवधान) आ उपसमायति : यह झाप कैंसे कह श्री जे॰ के॰ जैन : \*\*\*(व्यवधान\*\*\*) संकते हैं। 1. . . P (व्यक्षधान) \* \* \* (व्यवधान) श्री नागेरवर प्रसाव शाही : यह प्रापका MR. DEPUTY CHAIRMAN: Order, न्ही हक है ? \* please. भी जे० के ० जैन : देखिए, बोलने से पहले भी बृटा सिंह : यह सिर्फ प्रापका ही हक सोच लोजिए आप। आइंदा इस तरह की है। मैं कहता हूं कि किसी स्टेट का कोटा \* \* \* (व्यवधान) (व्यवधान) हमने जो सीमेंट प्रोबाईड किया है, ईटें प्रोवाईड की, लोहा प्रोबाईड किया है, उस **"का रेगुलर स**ण्लाई के ऊपर कोई प्रसर नहीं भी सदाशिव बागाईतकर (महाराष्ट्र): पड़ा है। उनका हमने स्पेशल प्रोविजन रखा माननीय उपसम्मापति जी, आई एम आन र है। इसीलिए कुछ सामान हमें इम्पोर्ट करना म्वाइंट आफ आर्डर... १डा है.... (व्यवधान) श्री उपसमापति : क्या श्वाइंट बाफ ब्राइंर है? भी पी० एन० सुकुल : (उत्तर प्रदेश) ः इन्होने कहा है कि एफीडेविट लाईये और... श्री जे के॰ जैन : प्वाइंट झाफ ग्राडर 요 끝지 않 (ग्यवधान) यह है कि इन्होंने क्यों कहा यह प्वाइट म्राफ भ्राईर उठाना चाहते है। श्री भागेश्वर प्रसाद साही : क्या पार्लिया-मेंट में एफीडेविट होता है ? श्री सवाशिव बागाईतकर : सदन में श्री उपसमापति : बैठिये बैठिये . . . एक दूसरे के उत्पर इस तरह से चलता है। (ब्यवधान) Bar of the first लेकिन जिस शब्द का इस्तेमाल मेरे मान-नीय मित्र ने किया है... भी बटा सिंह : उपसम्पति जी, ऐसा (व्यवधान) खग रहा है कि सभी इंजीनियर... (व्यवधान) बी उपसभापति : आपने भी किया, भी जे० के० जैन : \* \* \* तुम उन्होंने भी किया। दोनो ने मसंसदींय मया बात करते हो ..... (व्यवधान) शब्दों का प्रयोग किया। MR. DEPUTY CHAIRMAN; Please take your seat. 97580 - 10 N श्री जे० के० जैन : सारे एशि 4न गेम्स को स्वी सदाशिव बागाईतकर । मुझे कहने रुसैबोटाज किथा झौर सरकार के बाहर ये र्षाजिये .... (व्ययधान) इस तरह के 🔹

195 Calling Attention it.

श्री उपसमापतिः नद्दी तो उनको कर्कं पढ़ता है।

श्री सदाशिव वागाईतकर: इस तरह का शब्द प्रयोग करना ... (व्यवधान)

भी जें० कें० जैन । \* \* \* बोलना भी अन-पालिया मेंटरी है ? अगर में \* \* \* कटुंगां प्राप क्या कड्डेगे, बोलिये, जबाव दजिये •••••• (व्यवधान)

भी उपसमापति : बैठिये बैठिये ।

भी जे० के० जैन । \*\*\* (व्यवधान)

MR. DEPUTY CHAIRMAN: Order, please.

अवी नागेस्वर प्रसाद शाहीः श्रपने प्रधान संती को देखिये। \*\*\*

श्री सवाशिव बागाईतकर : श्रीमन्, मेरा म्वाइंट ग्राफ शाबंर है कि जिस भाषा का प्रयोग सम्मानित श्री जैन साहव ने किया। उन्होंने कहा कि \*\*\* पहले तो किसी को 'तुम' या इस तरह की भाषा बोलना क्या सदन की जो परम्परा रही है, उसके श्रनुकूल है? बूसरी बात इस तरह से धमकाना, क्या यह सदन की इस तरह की परम्परा है ?

भी जे० के० खैनाः मैने नहीं कहा कि \* \* \* मैने कहा कि \* \* \*

भी सदाशिव बागाईतकर: श्रापस मे मुक्ताचीमी करने में मुझे श्रापत्ति नहीं है, संक्तिन इस तरह की माथा प्रयोग हो ग्रीर ग्राप भी उसे बर्दास्त करें श्रीर इतना भी सम्मानित सदस्य को न बतायें कि इस

\*Expunged as ordered by the Chair.

तरह की भाषा का प्रयोग करना सदन में शिष्टाचार नशीं होता, मुझे ऐसा झगता है कि इस सदन की कार्यवाही सुचाक रूप में चलाने में आप हमारी मदद नतीं कर रहे हैं। जम से कम इतना तो रोकये कि इस तरह की धमकी और इस करड़ की भाषा झाप सदन में प्रयोग न करें।

भी उपसभाषति : बागाईतकर जी, मैं भाषसे निवेदन करूंगा. . (स्पवधान)

SHRI SANKAR PRASAD MITRA (West Bengal); He meant that there should be no offensive language used on either side of the House.

SHRI J. K. JAIN; He should not have said \* \* \*

बन्होंने कहा ... (व्यवधान)

श्री उपसमापतिः ः प्लीज हो गयाः भव ग्राप बैठ जाइये।

भी पी० एन० सुकुलः इन्होंने \*\* कहा इन्होंने \*\*\*कहा इनको ग्राप मना नहीं करदे ।... (व्यवधान)

SHRI RAJENDRA SINGH ISHWAH SINGH (Madhya Pradesh): Mr. Deputy Chairman, Sir, the language used by Mr. Shahi<sub>1</sub> that the Minister  $i_s * * *$  is not a parliamentary expression. Therefore, Mr. Shahi invited all the comment from thi<sub>s</sub> side.

MR. DEPUTY CHAIRMAN: I will see the records. If there is anything unparliamentary, I will have it «x-punged.

SHRI NAGESHWAR PRASAD SHAHI: All the State Government\* have said that ceanent supplies **hav**« been interrupted. भी जे० के० जैन :\*\*\* झाप बैठ जाइये। सब झाप बैठ जाइये। \* \* \* आ मागेस्वर प्रसाद शाही । \* \* \*

भी चे० के० जैन : बैठिये ... (ध्यवधान)

MR. DEPUTY CHAIRMAN: When the Minister is refuting the allegation, you have to accept it

श्री उपसमापति : ग्राप खड़े मत हो इये। ग्रपने पीछे वालों ना ग्रन्सरण मत करिये।

श्री बूटा सिंह : उपसमापति जी, मान्यवर, सदय ने कहा कि जिन इंजीनि-यर्जने पहले यह कहा था कि यह विल्डिंग प्रोजे-टस नहीं बन सकते है, एकाएक इंन्विरा जी ने ग्राने के बाद कहा कि यह सब हो सकता है।

इससे तो यह सिद्ध होता है कि हमारे देश में इंजीनियर्ज, साइंटिस्ट और टैनी-शियन का कितना विश्वस है इन्दिरा जी में, उनमें इतना वल आ गया कि जो काम महीं हो सकते है, वे काम हम कर सकते हैं।

प्रापने देखा है कि आर्यभट्ट हुआ, एपल जैसा प्रोजेक्ट सम्पन्न किया, क्यों पुधा? इसलिये कि देश में साइटिस्टो को, टैक्नीणियंस को उनके नेतृत्व में पूर्ण विश-बास है और मैं इसी भावना से कह सकता हुं कि एशियाई खेलों के साथ जुडे हुए जितने प्राजेक्टस है, मुझे खुशी है कि हमारे यंग रंजीनियजं हमारे वकरंजं, लेवरजंज जितने भी है, उनको इतना विश्वास है कि वे राउंड दी क्लाक काम करते है, रात दिन बाम कर रहे है और हमें कहते है कि

\*Expus ged as ordered by the Chair.

हम नवम्बर, 1982 में नही जून, 1982 में सारा कुछ पूरा कर देंगे ताकि इसमें हम लोग पहलें खेंल करा सकें।

मापने कुछ और फिगर्ज मांगे है कि एशियाई खेलों के साथ जो डिवैलपमैटल काम हो रहे है और आपने यह भी कहा कि सारे डिवैल्पमैटल काम बंद पड़े हैं। सहिव यह सही नहीं है। डो॰ डी॰ ए॰ ने इसी साल एक रिकार्ड कायम किया है जो कि प्राज तक नहीं हुआ है। 32,000 नये फूर्लंटस बना करके, बिल्डिगंज खड़ी करके उन्होंने टादिन यह रिया है कि इतने बड़े काम के साथ साथ उनकी डिवैलपमैटल एक्टिबिटीज न सिर्फ चल रही है, बल्कि आगे से ज्याद हो रही है।

तो मैं अर्ज करना चाहता हूं कि इसके साथ जो दूसरी फसिलिटीज दिल्ली में चल रही है एशियाई खेलों में लाखों लोग आयेंगे उनके यातायात की सुविधा होगी और यातायात में बाधा नहीं पड़े कुछ सड़कों के बारे में कुछ फ्लाई ओवर्ज के बारे में रेलवे की इलैक्ट्रीफिकेशन के बारे में चर्चा हुई। यह सारी चीर्जे जितनी भी थी वह योजना में थी खाली उनको हम लोग इस तरह से सम्पूर्ण करने जा रहे है ताकि उनका एशियाई खेलों के साथ संबंध जो है वह जितनी भी सारी योजनाएं है, यह कम्पलीट होकर हमें एशियाई खेलों में इनका फायदा हो ।

भव इलैक्ट्रिफिकेशन भाफ रेलवेज हैं, इसमें 28 करोड़ के करीब रुपया लग रहा है। इसी तरह से झोवर फ्लाईज है, इसमें करीब 34 करोड़ रुपये है, पालम एयरपोर्ट का जो पहले ही डिवलपमेंट प्लान है, उसमें बो करोड़ है भौर भी स्पोर्टय बिलेज [श्रो बटा सिंह] मैं कर्माधयल बेसिस पर हमारे डी० डी० ए० वालों ने जो विलेजज में क्लैटस बनाये हैं, उनका ग्रलग से डिवैलपर्मटल प्लान है।

उसके बाद वह कर्माशयल बेसिस पर उनको बेच देंगे । यह सारी जितनी चीजें है, उनके ठपर खचाँ जरूर हो रहा है, मगर यह खर्चा पहले हो डिवैलप-मेंटल एक्टिविटीज में था । खाली इतना हो रहा है कि जो पांच साल में होने बाला था, उसको दो साल बढा करके झागे करके उसमें यह किया है कि उसको प्शियाई खेलों के साथ जोड़ दिया जाये ताकि एशियाई खेले जो हैं, दे स्मूथलो हो सके ।

भो जगदीश प्रसाव माथुरः सब से पहले तो मैं श्री जैन के चरणों में निवेदन करता हूं कि शोर न करें मुझे बोलने दे। ग्राप के श्रीचरणों में निवेदन कर रहा हूं.. (श्वबधान) आपने जंगली महाराज की वात कही थी। जंगली महाराज बहुत बड़े साधु हैं।

श्रीमन्, अभी मंत्री महोदय ने जवाब देते हुए कुलकणों साहब को बताया था कि 26 करोड़ का कभी सवाल ही नहीं था। मैं पूछना चाहता हूं 1978 में कैविनेट का फैसला क्या था -- इनकी सरकार तो पहले नहीं थी जनता पार्टी का फैसला था लेकिन बह फैसला तो उनकी जानकारी में है ---सेरी जानकारी में है, 26 करोड़ का फैसला था। उस के बाद बराबर कीमतें बढ़ती चली गई है। कुलकर्णो साहब के जवाब में उन्होंने बहुत, से म्रांकड़े दिए जिनको मैं नोट नहीं कर सका हूं, लगभग 100 करोड़ इ से ऊपर की कीमत बताई है...

श्री बूटा सिंह : टोटल लगा कर बताया 6८ पोइन्ट समर्थिग ।

श्रीजगदीश प्रसाद माथुरः वह मैंने बताया है,लगभग उतनाहीं। लेकिन जब ठेके लिए जाते है तो उसमें 10 से 13 परसेन्ट की गुंजाइश रखी होती है। बढ़ने छी। मैं पूछना चाहता हूं कि जो कैबिनेट ने ये मांकड़े दिए हैं उनमें ऊपर बढ़ाने की कितनी गुंजाइश है? मेरे पास फिगर कुछ ऐसी है कि जहां पर भापने 13 परसेन्ट बढ़ाने की गुंजाइश रखी थी वहां 50--60 परसेन्ट बढ़ानी पड़ी है।

दूसरे, मैं जानता चाहूंगा, जो फिगर भापने बताई है, वह कैबिनेट का डिसीजन है 1980 के मध्य का। उसके बाद जो कीमतें बढ़ी है, उस के बाद ग्राप की कैविनेट ने रिब्यू किया है, ग्रीर ग्रगर किया तो है नया फैसला बया निकला है ?

दूसरे, क्या मंत्री महोदय को जानकारी है कि जो ठेके दिए गए है, वह कितने है ? मुझे संदेह है, जो रकम आपने सैकशन को है, ठेके जितने-जितने रकम के दिए गए उस से ज्यादा की मत के बैठते है हालांकि आप की यें की मतें गलत साबित हो जाएंगी। मैं जानना चाहता ह कि किस चीज के कितने के ठेके दिए गए है, उन की टोटल रकम कितनी है, जिससे पूरो बात का पता चल जाए। दूसरे, जो कवर्ड स्टेडियम बनाने की बात थी वह क्यों नहीं की गई ? करा दह मंत्री भहोदय बताने की को शिश करेंगे ?

श्री बुटा सिंह : कौन सा स्टेडियम ?

श्वी जनदीश प्रसाद नाथुर : कथडं, ढंका हुन्ना ग्रंग्रेंजी वाला । कावर्ड नहीं । विहारी की , तरह नहीं जिसमें स्पष्ट प्रस्पष्ट हो जाता है ।

श्री बूटा सिंह: किस स्टेडियम के बारे में पूछ रहे हैं ग्राप ?

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श्री जगदीश प्रसाद माथुरः जो स्विमिंग पूल है इसके ग्रंदर...

श्री उपसभापति : वह तो छोड़ दिया । मब कवर्ड नहीं बनाएंगें । छोड़िए इसे ।

श्री जगदीश प्रसाद माथुर : श्रीमन्, सवाल खड़ा होता है, छोड़ कैसे दिया ? पहले आपने उसको कवर्ड बनाने के लिए कहा, फिर आपने कहा नहीं बनेगा क्योंकि उसमें स्ट्रक्चरल डिफेक्ट ग्रा गए । तो ये जो स्ट्रक्चरल डिफेक्ट आए यह क्यों आए ? इस की जिम्मेदारी किस की थी ? आप इस जिम्मेदारी को किस के ऊपर पिनपौइन्ट कर रहे हैं और उस पर क्या कार्यवाही कर रहें हैं ?

श्रीमन, पहले एक जर्मन विशेषज्ञ श्राए थे, उन्होंने खिलाफ राय दी । फिर एक अंग्रेज ब्राया ; उन्होंने भी खिलाफ राय दी । इसका ठेका जिन महाशय का था, मुझे संदेह है, शायद वे संबंध कुछ रखते है बूटा सिंह जी से, कुछ खानदानी ताल्लुक है ; मैंन सुना है...

भी बटा सिंह : किसको ?

भी जगवीश प्रसाद माथुर: मैं सुन रहा हं, मेरी वातों पर ग्रक्षरण: मत जाइए...

श्री बटा सिंह : मेरे खानदान के?

भी जगदीश प्रसाद माथुर : पहले सुनिए तो हुजुर । जिन सज्जन को ठेका दिया गया, यव वह मांग रहे हैं पैसा यह कह कर कि साहत आपने छत भी बनानी थी मैंने उसका डिजाइन भी कर दिया, डिजाइनिंग का पैसा मुझे दीजिए ; और कहते हैं मैंने पिलस खड़े किए हुए हैं, उन्हें तोडूंगा उसका पैसा दीजिए । यह महागय कौन हैं ? मेरी जानकारी है -- मैं चाहता हूं मेरी जानकारी 90 परसेन्ट गलत हो- वह बूटा सिंह के कोई रिफ्तेदार है । प्रगर है तो बता दें कौन हैं ? नहीं हैं तो वता दें कौभ है। कितने नुकसाभ का आप भुगतान करेंगे बतौर जिस के कहने पर नुकसान उस ठेकेदार को पहुंचाया। पहले आपने कह दिया बनाने को अब उसको तुड़वा रहें है। एक डिजाइन का कितना लाख देंगे।

भी उपसमावति : हो गया बस ।

भो जगवीश प्रसाद माथुर : ग्रभी एक ही बात शुरू की जो स्विभिग पूल बना है उसकी। क्या इस के ऊपर इंटरनेशनल फेडरेशन मे ध्राब्जेक्शन नहीं किया था? मेरी जानकारी है कि इन्टरनेशनल स्विमिंग फेडरेशन ने ग्राब-जेक्शन किया था। उसके साथ दूसरी एक बड़ी जबर्दस्त बात जुड़ी हुई है। आपने अब खेलों की तिथि बदल दी है , पहले अक्तूबर में होने थे यव नवम्बर में होंगे ग्रकस्मात ग्रापने 19 अक्तूवर प्रारम्भ करने की तिथि रखी 🖁 जो श्रीमती इन्दिरा गांधी का जन्मदिन है। बदल कर आपने इन्दिरा गांधी का जन्म दिन तय कर दिया। गांधी जी का जन्म दिन छोड़ कर इन्दिरा गांधी का जन्म दिन कर दिया मुझे एतराज नहीं । म्रापने म्रपने वयान में कहा है कि उस को सुधार लें। बहुत से देशों ने अपनी स्विमिंग की, बार्क्सिंग की टीमें भेजने से मना कर दिया है, क्योंकि सीजन बदल गया है। यदि अक्तूबर होता तो खुले स्विमिंग पूल में तैराकी हो सकती थी । ऐसी ही वार्किसिंग हो सकती थी। इन्टर-नेशनल वार्विसग फेडरेशन ने भी मना कर दिया है बहुत से देशों ने अपनी टीम भेजने से आनाकानी की है। ऐसी ही स्विमिंग फेडरेशन ने मना कर दिया है। प्राप इस जानकारी को देख लें।

अव एक अखिरी सवाल पूछता हूं। आपने लोदी कालोनी में जो स्टेडियम बनावा है। उसका नक्शा आप ने कब पास किया सौर इस को सेंक्शन कर दी। उस े जिए चार [श्री जगवीश प्रसाद माधुर]

भूलाई-ग्रोवर बन रहे है। क्या श्रापने देखा था कि जहां 60 – 70 हजार आदमियों के बठनैकी जगह है उनकी गाड़ियां कहां खड़ी की जाएंगी? पाकिंग कहां होंगी। मैं पाकिंग की बात इसलिए कह रहा हूं इससे यह प्रकट होता है कि आपने कोई उचित प्रकार से विचार ही नहीं किया था।

संसदीय कार्यं विभाग में राज्य मंत्री (श्री सीताराम केसरी): रामलीला मैदान में मेज दी जायगी।

श्री जगदी श प्रसाद मायुर : हुजुर, झापका मकान बहुत वड़ा है, वहां मा जायेगी । यह जो स्टेडियम बनेगा इसका ग्राप बाद में जपयोग क्या करेंगे ? 60-70 इजार लोगों के बैठने का इन्तजाम है । यू ग्रार वेस्टिंग मनी । वहां पर ग्रानेजाने का रास्ता नहीं है, पाकिंग का इन्तजाम नहीं है । मेरा कहमा यह है कि चार फलाई ग्रोवर बनाने पर ग्राप सिर्फ इस लिए मजबूर हुए कि देयर वाज नो पाकिंग एकोमोडे जन । उस पुल के नीचे की जगह ग्राप पाकिंग के लिए इस्तेमाल करेगे । येम खत्म होने के बाद फलाई- आंवर का कोई विभेष उपयोग नहीं है ।

एक झाखिरो सवाल है। एक पाइप लाइन डाली जा रही है जेल रोड़ पर नंगल रैया के पास । उस काठेका महीनों तक रुका रहा । मेरी जानकारी यह है कि कि ज्ञानी जैल सिंह साहब का फोन गथा कि अमुक आदमी को ठेका देना चाहिए । उस के बाद संबंधित आदमी के घर पर सी० बी० आई० ने रेख किथा, कांगजात चले गये, इसलिए कई महीनों की अड़चन पड़ गई है । मैं पूछना चाहता हूं कि नंगल रैया में जोपानी की लाइन पड़ रही है उसको आप कब पूरा कर देंगे ?

भी बटा सिंह : कहां ?

श्री जगबीश प्रसाद माथुर : आप को पता नहीं। श्वी जे० कें जैन : ग्राप जगह का नाम गलत ले रहे हैं । जगह का नाम नंगल रैंवा नहीं नांगल-राया है ।

श्री जगवीश प्रसाद माथुरः जैन साहध मैंने कहा या कि हल्ला मत मचाभा।

श्री जे० के० जैन : आप की गलती को सुबार रहा हूं। आप को काम्लीमेंट देना चाहिए कि आपकी गैरसमझी का सुधार कर रहा हूं इस जगह का नाम नांगल-राया है।

भी जगवीश प्रसास माथुरः मैने नंगल कह दिया था। नंगल भी बोलते हैं मैने जो सवाल किये है उनको दोहराने की झावश-यकता नहीं। उन के बारे में मंत्री जी जानकारी दे दें।

भी बूटा सिंह: उपसभापति जी मुझे खेद है कि मान्यवर सदस्य को जिस ने भी ब्रीफ किया जहां से भी सूचना इन्होंने ली...

श्री जगवीश प्रसाद मायुर: श्रीमन् ग्रापने कहा था किपोजिटिव सुझाव दे। दो सुझाव मैं दे देता हूं घाप इजाजत दे दीजिए। इन खेलों का उपयोग हमारे देश में खेलों के लिए जो उत्साह है उस को बढ़ाने के लिए किया जाना चाहिए। यह हो रहा होगा ऐसा मेरा अन्दाजा है। मैं एक सुझाव यह देना चाहता हूं कि जो खिलाड़ी श्राप छांट रहें हैं गांव से लेकर ऊपर तक उन खिलाड़ियों को जिन को ग्राप छांट लँ उन का इंश्योरस सरकार कराये जिस से मुग्रावजा मिल सके।

श्री बूटा सिंह । चल एक तो प्रच्छी बात कही । बहुत-बहुत शुक्रिया । मैं झर्ज कर रहा था कि सान्यवर सदस्य ने जितने प्रश्न पूर्छे उतने उनको जानकारी विलकुल निराघार है। पहने को ही ले लीजिए कि स्विमिंग पून का ठेकेदार मेरा रिश्तेदार है मेरी शक्ल का है सरदार है तो मैं नहीं कह सकता। लेकिन मेरा कोई रिश्नेदार कहीं दूर का भी नहीं है। यह विलकुल निराघार है।

श्री जगदीश प्रसार माथुर: निकट काहोगा।

भो बूटा सिंह: मेरा कोई रिण्तेदार नहीं है।

भी जे े के े जैन : इन कारिश्तेदार होगा या इन घरवालों का क्यों कि जानकारी इन की है।

भी जगवीश प्रसाद माथुर ः श्राप सेकहलवा कर कि आप का रिश्तेवार नहीं है मैंने आप का भला किया है। दुनिया में खामखाह बदनामी हो रही है।

श्री बूटा सिंह : उपसमापति जो झापने जिक किया कवर्ड स्वीमिंग पूल का। उस में भी झाप बहुत सी बातें ऐसी कह गये कि जैसे हमें बहुत से देशों ने लिखा है कि हम झपनी टीम को यहां नहीं मेजेगे। मैं माननीय सदस्य को कहना चाहता हं कि हमने झभी किसी को निमंत्रण ही नहीं भेजा तो उन के टीम भेजने या न भेजने की वात लिखने का प्रश्न ही कहां पैदा होता है। उनका जवाब कहां से झा गया।

श्री जगवीश प्रसाद माथुरः मैने वार्वसिंग के वारे में कहा है।

श्री उपसवापति : आप तो अपनी बात कह चुके है । श्री बूटा सिंह : बॉक्सिंग की बात हुई ही नहीं, आपने स्वीमिंग पूल की बात कही है। अभी किसी भी खेल के लिये हमने इंवी-टेशन नहीं भेजा है। जब इंवीटेशन भेजेंगे तब पता चलेगा कि कौन यहां आना चाहता है ग्रोर कौन नहीं आना चाहता है। इसलिये आप की यह बात भी निराधार है।

लोदी कालोनी में जो मेन स्टेडियम वन रहा है उसका बॉकायदा नक्शा देखा गया, और वह स्टियरिंग कमेटी के पास हआ और वक्स एँड हाउसिंग की एक स्पेशल ग्रान-नाइजिंग कमेटी है। उस को भी इसमें इंवाल्व किया गया । उन सब ने उस को देखा नक्शा बनाया। ग्रीर जो ग्रापने 1978 के ग्रांकडे दिये है उस में लोदी रोड के मेन स्टेडियम का वर्णन नहीं था। उस वक्त की सरकार को ध्यान नहीं था कि इतना बड़ा स्टेडियम चाहिए । वह लोग तो सोच रहे थे कि नेशनल को ही बडा बना लिया जायगा ग्रीर उस से काम चल जायगा। लेकिन जब वह चीज इंजीनियसँ के पास गयी तो उन्होंने कहा कि मेन स्टेडियम को अगर इतना बड़ा बनायेंगतो इंडिया गेट ग्रीर सेंट्ल विस्टा जो है वह सारा का सारा मारा जायगा । तो यह बात उस वक्त भी डाप कर दी गयी थी। यह इतना बड़ा स्टेडियम देश में पहली बार बन रहा है। जितनी फैसिलिटोज इस में हम कियेट करने जा रहें हें उस के बाद दिल्ली विल कम आन दि वर्ल्ड मैप आफ स्पोर्टस । यह खेद की बात है कि झाज तक हमारे देश में एक भी स्वींमिंग पूल ऐसा नहीं है कि जो इंटरने शनल स्पेसिपिकेशन का हो । स्राज तक हमारे यहां एक भी साइकिल वलोड्म नहीं है जब कि दुनिया की सबसे ज्यादा साइकिलें हमारा देश ही प्रोडयूस करता है। लेकिन हमारे यहां एक भी साइ-किल बेलोड्रम नहीं है। इसी तरह से गूटिंग रेंज की बात है। हमारे कुछ ऐसे खिलाड़ी हैं कि जो शुटिंग क्षेत्र में बहुत ऊंचें [श्वी बटा सिंह]

शिखर तक पहुंच गये है लेकिन उन के लिये हमने म्राजतक भी शटिंगरेंज तैयार नहीं किया। यह जितनी फैसिलिटीज हम कियेट करने जा रहे है यह सब देश के लिये एक बहुत बड़ा मधेर होंगी मौर इस के बाद दिल्ली कभी भी यहां पर घोलेंपिषस कर सफता है, बहा पर बर्ल्ड चैंपियनशिप करा सकता है । इस के बाद हमारे देश को विक्व भर में एक भादर सत्कार मिलेगा । स्पोर्ट्स की दुनिया में बड़ा आदर मिलेगा झौर इसलिये एक थह बहुत बड़ी बात होगी झौर इसलिये इसको पच्छो तरह से देखना चाहिए न कि इघर उधर की बातें कह कर निराधार आम फैलाय जायें जैसे आप ठेकेदार की बात कर रहे है। मझे तो मालूम भी नहीं है कि किस किस प्रोजकट में कौन कौन सबिसेज है जो कहीं पानी देती है, कहीं इस किट्सिटी की सण्लाई करती है, कही टेलीफोन के तार विछाती है। तो यह कहना कि ज्ञानी जी का टेलीफोन गया कि भ्रम्क व्यक्ति को काम दे दिया जाय, गलत बात है। हर काम के लिये टेंडर झाते हैं, उन की छान-बीन होती है, उस को कमेटी देखती है ग्रीर उस के बाद टेंडर एक्ससेण्ट किये जाते है और अगर इस में किसी को शिकायत हो तो बह कोई में जा सकता है। लेकिन में कहना चाहता हूं कि ऐसी कुछ पार्टियां हैं, ऐसे कुछ व्यक्ति है कि जो इस प्रकार का गलत प्रोपेंगेन्डा करते हैं एशियायी खेलों को नुकसान पहुंचाने के लिये। मैं माननीय सदस्य से अपील करूंगा कि बे ऐसे प्रोपेगेन्डा में वह न जायेँ।

भी जगबीशः प्रसाद माथुरः: जो झांकड़े मैंने दिये थे उन का जवाब नहीं दिया।

श्री उपसभापति : श्रोकडे सब उन्होंने पढ दिये हैं।

SHRI M. R. KRISHNA (Andhra Pradesh): Mr. Deputy Chairman, Sir, It is a fact, which cannot be denied

by anybody, that because the games have been delayed the cost of construction etc, has gone up tremendously, and it is to the credit of the Prime Minister of India, Shrimati Indira Gandhi, that the prestige of thdg country has been kept up in the international world because even though they were delayed we could take up the games and prevent the other competitor!, like Hong Kong and other countries, to compete and take away the Asian Games. India is the founder member of the Asian Games and the first games were held in India when we had absolutely no facilities excepting one National Stadium in Delhi and the people who were organising the Asian Games at that time were anthony ID'Mello, Rajkumari Amrit Kaur and a few other people. Now we hava 3 P.M. been given this responsibility. Actually we had offered and we got it in the International Committee. We offered and we got it. It is all very good. But we will have to be, at the same time, very careful, having taken this responsibility and having wasted two or three yean. Now we have to spend a lot of money in building the infra-structure. But there also I do not want the official\* of the Government of India and of the organisations concerned to do things as they like because this is going to create a lot of complication! and there may be many scandal\* which will come up at a later stage. This happens even in advanced countries and, therefore, I won't be surprised if this is going to happen in India. I do not h've any doubt that we will be able to stage the Games here. All the facilities will be ready in time; I do not have any doubt about it. But for anybody to say that the supervision is excellent that there will not be any fraud and that there will not be any mismanagement Is too tall a responsibility for anyone, representing the Government to tak».

I would have been very happy if the Education Minister were to ani-wer this Calling Attention Motion,

because my Calling Attention notice was very it had stated that things like specific, overlapping, extravagant expenditure should be avoided. Therefore, I wanted the Calling Attention to be answered by the Minister of If I have to speak on the Education Organising Committee, Mr. But\* Singh will not and should not be the person to reply me; it should be either the Prime Minister or the Education Minister who should be here to reply to those points. Because I would like to ask: how many committees are there? How many committees have been superseded? There is the All-India Council of Sports; there is the Indian Olympic Association; there i\* the Steering Committee; there is the Organising Committee; and there is the Coaching the Committee. NIS Patiala, National Federation-all these have got responsibilities and their responsibilities are very • clearly earmarked. I would like to know whether Mr. Buta Singh has got any right to tell any Federation the way in which they should select their teams and train them? Selection of teams and their training are th# most essential things for India since we are hosting the Games here. You may provide all the facilities, but if your performance is poor, niggardly, definitely this country will become a laughing stock. Has he any control over Federations? Mirdhaji is heading these a committee. Has that committee any right to go into this aspect and say whether the techniques which are used by a hockey team, or a football team or a volley-ball team are good. Has he or Ms committee got the competence? The competence is only with the NIS, Patiala. The Director, NIS, Patiala In now getting the services of foreign •oaches. It is already very late. What has Mirdhaji to do with that eoaching? Can he interfere either with the NIS training, or with the •election of the teams? No, h<sub>e</sub> can-Hot do anything. Therefore, the

fundamental question *la*, the Federations are autonomous bodie\*. They will mot allow tha GoY«rnm«nt to

interfere in their selection and training. But when this country is hosting the Games, we cannot abdicate our responsibility because it is the honour of Government of India, it is the honour of this country which is at stake. Therefore, you will have to say good-bye to the autonomous character of th« Federations. In all other countries-whether it Was Mexico or Munich or the Soviet Union-where the Games were held, the Federations had to subordinate themselves to the instructions of the government. The Government, in some form or the other, definitely comes into the operations and it comes in a very big way. But. unfortunately, Sir, here, even Vice-Presidents who the are there, a number of them, have not got any responsibility. I do not think that they have got any responsibility. The Organising Committee and it\* functioning also. Sir. I have definitely to question because it is not going in the proper manner. Even the other day there were reports in the Press that the labourers in.some places were not paid their wages and that they were treated as bonded labourer\*. (Time bell rings) .Sir, I was the main person moving that motion.

## MR. DEPUTY CHAIRMAN: Please conclude now.

SHRI M. R. KRISHNA: And, Sir, the Air-India is also co-operating with the Organising Committee and it is said that it has already given about 200 free tickets to the Organising Committee to be utilised for sending their experts abroad. They have sent already 33 people and this has been reported in some of the papers. What about the people who have already been sent? Are they really the experts? Then, Sir, there is another team which is going to watch the swimming event\* \*ome-where. The peopla who are JColog

### [Shri M. R. Krishna]

to watch this event eannot come and do any thing, cannot do anything with regard to swimming in thi» country, because they do not have the authority nor do they have the competence. It in only the Swimming Federation of India which can do it Neither Mr. Buta Singh nor Mirdhaji nor anybody else for that matter can claim that he has got the competence to change the method or mode ox training. Sir, this is the way in which we we frittering away our very very precious money and these are not the things which one can simply agree with.

SHRI ARVIND GANESH KULKARNI: It *is* a left-handed compliment given to the Government.

SHRI M.R. KRISHNA; Another thing, Sir. In the Olympic Games or the Asian Games, the food arrangement is made sufficiently in advance. In the Munich Game it had been done nearly four to five year<sub>s</sub> earlier. Now, we may be very competent in providing all the facilities, especially the food facilities, to the participants from the various countries. But I do not know what arrangements you have already made with regard to this and I do not know whether it is the. ITDC which is going to take full responsibility for this or whether it is going to be a private contractor who is going to help the Organising Committee about the food arrangements.

Then, Sir, the NIS, Patiala, has got a few coaches and it has got a few centres. It is having three centres. If you take the teams which have been selected by the Hockey Federation or the Football Federation or the Basketball Federation lor the Volleyball Feredation or the Swimming Federation, you will see that anybody who hat got something to do with the sports and the sports organisations and the sports training in this country will be aghast and one would not be very Bure whether the NIS will be able to

train all these people to compete ia the Asian games and win the laurels for our country. It is an up-hill task. So, unless  $w_e$  do something urgently and very seriously, we would not be able to meet the challenge. Therefore, Sir, I will definitely take another opportunity to speak about the functioning of this Organising Committee and other things.

SHRI BUTA SINGH: Sir, no doubt, it is an uphill task. But we all are engaged in all seriousness to see that we come out successful. The honourable Member is a knowledgeable person in the matter of eporti. But, unfortunately, if he had cared to check up the points which he hae raised now ...

.SHRI M. R. KRISHNA: I have spoken what I thought I should speak and I stand by it, Mr. Buta Singh.

SHRI BUTA SINGH: I am going to reply to you. But T am. only saying that if you had consulted me before coming here, you would not have raised those points which you have raised now. Most of the pointg are already covered. I think the honourable Member knows that we have got our headquarters in the Pragati Maidan and he could have come and checked up the points with me. The honourable Member is also a Member of the Organising Committee.

SHRI M. R. KRISHNA: I have got many more points. The Organising Committee has got about 200 members a°d how can 200 members participate intelligently? I do not know this.

SHRI BUTA SINGH: That itself shows that we are involving everybody, whosoever matters in sports, and we are taking their opinions and I would only welcome the honourable Members to give their opinions and their guidance to us. Sir, he has raised a number of points which need

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a little clarification. He has mentioned the various agencies promoting sports in India, namely, the All-India Sports Council, the IOA, the Steering Committee, NIS, SNIPES, the Organising Committee and its various Sub-Committees. First of all, let me tell my friend that all these agencies are actively participating in the organisation of these Games, But the IOA is of course the parent body. The Games are allotted to the IOA, which is called the NOC, I mean, the host country. In the IOA Sir, I cannot say that I have many hats but I have so many turbans. 1 am the President. The hon. Member knows, I am heading one of the most important Federations in the country. I am a coordinator on behalf of the Prime Minister. I monitor the progress of all the agencies who are working here. Therefore. I think it will not be fair to me to say that I will not be able to answer the questions. I welcome the hon. Member. He can put any question here or come to me in my office. I am prepared to satisfy him. As the coordinator I have a chance . . .

SHRI NARASINGHA PRASAD NANDA (Orissa); Mr, Minister, when you co-ordinate, do you wear only one turban or many turbans.

SHRI BUTA SINGH: As Coordinator, I wear another turban. As Chairman I wear another turban. I am the Vice<sub>T</sub>Chairman of the Steering Committee also. Therefore, I have firsthand knowledge of what is happening in the Steering Committee. All these agencies are fully involved. Under Shri Ram Niwas Mirdhaji there is a committee which has been constituted by the Government of India in the Ministry of Education. He is heading a committee specifically to train, coach and prepare Indian contingent!.

Sir, there is a slight misunder-ttanding: The organizing committee cannot devote time for the preparation of Indian contingents, bccauM

we are supposed to look after the Asian Game<sub>s</sub> and one of the countries participating is also India. So, we have to have a separate machinery. I am the Vice-President of the IOA. The Government of India has set another committee under the up chairmanship of Shri Ram Niwas Mirdha who needs no introduction and who is a known figure in the sports activities in the country. That Committee is ensuring that the Indian contingents are properly trained and they are given coaching AH the coaching is done under th» auspices of the Institute of Sports, at Patiala. But the entire training and coaching is not confined only to Patiala. Sir, we are having our training camps at at Bangalore, at Gwalior, at Hyderabad, Pune and various places in the Nagpur, at country. We are involving almost all the centre\* and all the available facilities to prepare the Indian contingents. Shri Mirdhaji is heading that committee. And I have m<sub>v</sub> reports that our contingents are doing very well. For example, Sir, you must have read in today's paper that our women hockey team has almost reached the finals now. it is not a big achievement that within such a short time we are able to produce <sup>a</sup> team which can compete with the rest of the wttrld. So, Sir the training given to Indian athletes, Indian sportsmen, is of a very high quality. We are giving them training not only in Patiala, but we are organising it through international competitions, both abroad and here. All the Federations are fully involved.

The hon. Member has mentioned that I have no control over the Federation. Yes, we do not have control but their participation is there. It is a voluntary participation. It is not something undei duress or under threat. All <sup>tha</sup> sports organisations are active in the premises of the State Organising Committee. They have a mini secretariat, and we are hi constant touch with them. Wh«r«ver there an [Shri Buta Singh] certain problems either in the matter of importing certain equipments for training or seeking international competition either here or abroad, all possible help is extended. 1 am very happy to state in this House that the cooperation between Ihe Organising Committee and the Fedrations, between the IOA and the Organising Committee, is excellent. Only 1he day before yesterday, there was the IOA meeting in which I read out the Report of the Organising Committee. Everybody complimented me. I again welcome the hon. Members to come and sit with me. I will value their opinions and their guidance. It is a gigantic task. It is only a national task; it is a task of a very, very high order. The entire Asian sportsmen and women are going to gather in Delhi. It is going to be the biggest Sports Festival, next only to Olympics. So, Sir, I will appeal to every body in the House and outside also that they should join hands in making the Festival a great success. It will really be doing a great national service.

DR. M. M. S. SIDDHU (Uttar Pradesh): Mr. Deputy Chairman Sir. I will put a few queries. Now, you are going to have an open swimming pool instead of a covered or roofed swimming pool.. May I know what were the bveriding consideration for having a covered swimming pool pre viously and why the structural design was such that the roof may not be able to stand the load or it may come down according to the experts whom the authorities had consulted? Is it also a fact that Rs. 30 lakhs have al ready been spent for precasting ce ment slabs for the roof and that another -Ra. 25 lakhs are believed lo have been spent in the construction because this swimming pool was to be air-conditioned and, therefore, the structure was meant for air-condition ing the swimming pool and Rs. 25 lakhs have been spent which will be **a** waste now?

Secondly, I would like to know whether the labour laws are being followed or there ia a total disregard by the unscrupulous contractors who are exploiting the labour and are paying them less than the minimum wages. They are using bonded labour and child labour.

Lastly, there if\* the question of influx of nearly 1.70 lakhs to 2 lakh\* of persons who are engaged as labourers in the construction of the Asian games. These persons are living in conditions which are mostly insanitary. It has bee<sub>n</sub> reported that as compared to last year, the colera cases are on the increase. What steps are being taken to see that the sanitary arrangements are well maintained not only in regard to proper drainage and proper water supply but also in regard to the disposal of excreta which is more important? What steps have been taken for that? If I have noted the figure correctly, I feel that a sum of .5 crores of rupees or something like that will not be sufficient arid with the influx of people along with the persons remaining in Delhi, the city may be in danger if proper steps are not taken.

SHRI BUTA SINGH: Sir, the hon. Member wanted to know why the original swimming pool was designed as covered. As I mentioned earlier, the original idea was to have a swimming pool for Delhi which could be used round the year as the weather conditions in Delhi are in extremes. If we did not have the swimming pool air-conditioned. it would be difficult for people in Delhi to use it round the year. Therefore, arrangements for air-conditioning were provided. As we proceeded along with the construction work, we were confronted with certain modifications quite repeatedly which were time-consuming. These modifications required further checks and rechecks. Therefore, we had to have a reappraisal. The Steering Committee and the Organising Committee came to the conclusion that if we are to

effect all the modifications which are introduced from time to time, it may not be possible for the agencies to construct the swimming pool well in time. Therefore, for the Asian Games, we have decided to have the open-air swimming pool and it will be later for the authorities concerned to have those modifications properly processed and checked and then they are free to decide about having a covered swimming pool. This is the position about the covered swimming pool.

Sir, the hon. Member mentioned about some of the pre-cast cement slabs and the steel structures and mentioned about Rs. 30 lakhs and Rs. 20 lakhs and all that. May I inform the hon. Members that both the steel modules and the RCC slabs so far fabricated are only to the extent of Rs. 31 lakhs and the modules and the slabs are such things which can be used in any constructional activity, if they so desire? But I say that the final decision will lie with the authorities after the games are over whether they want to. utilise it for the covered pool or not. But it is for the authorities to decide. But the slabs and the modules produced costing about Rs. 31 lakhs are not a waste. Anybody who knows civil engineering will .come to a conclusion that if these things cannot be used in this process, they can be used in some other activity. Therefore, Sir, there is no wastage to that extent.

Sir, the hon. Member raised another question about the labour force employed by the private contractors. Yes, I also saw some news items appearing in the Delhi press and immediately contacted the Lt. Governor of Delhi and informed him. He also himself discovered that these things are being reported, and they are taking steps to see that such kind of exploitation, if it exists, is not allowed. Sir, about the sanitary arrangements and the drainage, there is a full-fledged committee which i\* looking after all these aspects in various projects in the main Asian Games Village and other projects. I can assure this House that there will be no slippage and no deficiency on this account.

## MESSAGES FROM THE LOK SABHA

#### I. The Prevention of Blackmarketing and Maintenance of Supplies of Essential Commodities (Amendment) Bill 1981.

# II. The Essential Commodities (Spe- cial Provisions) Bill, 1981.

#### ill. The Compulsory Deposit Scheme (Income-tax Payers) Amendment Bill, 1981.

SECRETARY-GENERAL: Sir, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary of the Lok Sabha: —

(I)

"In accordance with the provisions of Rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha, at its; sitting held on the 25th August, 1981, agreed without any amendment to the Prevention of Black-marketing and Maintenance of Supplies of Essential Commodities (Amendment) Bill, 1981, which was passed by Rajya Sabha at its sitting held on the 23rd April, 1981."

"In accordance with the provisions of Rule 120 of the Rules ol Procedure and Conduct of Business in Lok Sabha, I am directed to in form you that Lok Sabha, at it